

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 12.00 P.M.

**Cont .A/2/GB/2023
In
CP/02/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. (Mrs.)Natasha Gohain Vs. M/S G.M. Hospital Pvt. Ltd. 2. Smt. Atsunpla F. Gohain & 3. Mr. Bimal Ch. Deori.
Under Section	U/s 425 of the Companies Act, 2013

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance either for the Petitioner or the Respondent.

Matter adjourned to **08.01.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P. Mohan Raj
Member (Judicial)**